## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH **AHMEDABAD**

C.P. No. 70/441/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU

MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.10.2017

Name of the Company:

Lok Prakashan Ltd.

Section of the Companies Act: Section 441 <del>r/w 211(1) and (2) of the Companies</del>

Act, 2013 and Section 211(1) and (2) of Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

**SIGNATURE** 

1. ISHAN P. SHAM ADVOCATE Petitioner The

## **ORDER**

Learned Advocate Mr. Ishan Shah present for Petitioner. None present for ROC.

Proof of service of notice of date of hearing on ROC filed.

At request of petitioner counsel.

List the matter on 21.11.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 11th day of October, 2017.